

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 11973 of 2018

[Arising out of Order-in-Appeal No.- CCESA-SRT-APPEAL-PS-832-2017-18 dated- 20/03/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Shah Foils Limited

.... Appellant

VERSUS

Commissioner of Central Excise & ST, Daman

.... Respondent

APPEARANCE :

Shri Ishan Bhatt, Advocate for the Appellant

Shri Gobind Jha with Shri Sanjiv Kinker, Superintendents (AR) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

DATE OF HEARING : 03.03.2020

DATE OF DECISION: 18.03.2020

The appeal is disposed off. For order, see order of Excise Appeal No.
10018 of 2019.

**(Ramesh Nair)
Member (Judicial)**

Diksha